CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP 39/2002 in OA 3211/2001

New Delhi, this the 30th day of January, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri S.A.T.Rizvi, Member (A)

Satish
S/o Late Shri Ram Singh
R/o 13/80, Maulana Azad Medical College Campus
New Delhi.
...Petitioner

(By Advocate Shri U.Srivastava through proxy counsel Shri Gyaneshwar)

VERSUS

- Shri Sushil Kumar
 D.E.A.N., Maulana Azad Medical College
 Bahadur Shah Zafar Marg
 New Delhi.
- Shri Jagdish Chandra Warden, New U.G.Hostel, M.A.M.C., New Delhi.

...Respondents.

ORDER (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

After hearing the learned proxy counsel for the applicant for some time, we find that no prima facie case is made out to issue any notice in CP 39/2002.

2. CP 39/2002 is accordingly dismissed.

(S.A.T.RIZVI)
ADMINISTRATIVE MEMBER

(SMT. LAKSHMI SWAMINATHAN) VICE-CHAIRMAN (JUDICIAL)

/vks/